

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 104 OF 2016 &  
IA NOS. 249 & 250 OF 2016**

**Dated: 15<sup>th</sup> February, 2019**

**In the matter of :**

**GAIL Gas Ltd.**

**.... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)**

**ORDER**

The Bench could not assemble today. As agreed by the both the parties, list the matter on **20<sup>th</sup> February, 2019.**

Court Master